GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

LOK SABHA

UNSTARRED QUESTION No. †976

TO BE ANSWERED ON 17.12.2018

EKLAVYA MODEL RESIDENTIAL SCHOOLS

† 976. SHRI NABA KUMAR SARANIA:

Will the Minister of TRIBAL AFFAIRSbe pleased to state:

- (a) the details of Shortage of Eklavya Model Residential Schools (EMRS) in Assam where there are many tribal areas and the names of Districts of the State where EMRSs exist;
- (b) whether there are proposals for setting up of EMRS in the State and if so, the details of the districts where there schools are proposed to be set up and if so, the details thereof; and
- (c) the names of the UT/States in the country where EMRS have been set up and the details of the expenditure in setting up and running these schools?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) & (b) In the context of establishing quality residential schools for the promotion of education, Eklavya Model Residential Schools (EMRSs) for ST students are set up in States / UTs with provisioning of funds through "Grants under Article 275(1) of the Constitution". The establishing of EMRSs are based on demand of the concerned States/UTs with availability of land as an essential attribute. As per the budget 2018-19, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School by the year 2022. Across the country, as per census 2011 figures, there are 564 sub-districts, i.e. blocks/taluka/tehsils, having more than 50% ST population and at least 20,000 tribal persons. Out of these sub-districts, at present 102 sub-districts have EMRSs and the rest 462 sub-districts do not have an EMRS. Out of this, there are 13 sub-districts in Assam without an EMRS and these are listed below:-

Sl. No.	District	Sub-district/ Block
1.	Baksa	Sarupeta (Pt)
2.	Baksa	Jalah (Pt)
3.	Dhemaji	Jonai
4.	Dima Hasao	Umrangso
5.	Dima Hasao	Haflong
6.	Dima Hasao	Mahur
7.	Dima Hasao	Maibong
8.	Goalpara	Dudhnai
9.	Kamrup	Boko
10.	Karbi Anglong	Phuloni
11.	Karbi Anglong	Silonijan
12.	Udalguri	Khoirabari (Pt)
13.	West Karbi Anglong	Donka

Four (04) EMRSs sanctioned to the State of Assam till date are as under:

Year of sanction	District	Block/ Taluka
2010-11	Baksa	Barama
2015-16	Barpeta	Bajali
2016-17	Kokrajhar	Chapar
2016-17	KarbiAnalong	Diphu

(c) A total of 284 EMRSs have been sanctioned till date. The State-wise details are as under:

Sl. No.	Name of the State	Total EMRS Sanctioned
1	Andhra Pradesh	14
2	Arunachal Pradesh	7
3	Assam	4
4	Bihar	2
5	Chhattisgarh	25
6	Gujarat	27
7	Himachal Pradesh	1
8	Jammu & Kashmir	8
9	Jharkhand	23
10	Karnataka	12
11	Kerala	4
12	Madhya Pradesh	32
13	Maharashtra	18
14	Manipur	6
15	Meghalaya	2
16	Mizoram	6
17	Nagaland	5
18	Odisha	27
19	Rajasthan	18
20	Sikkim	4
21	Tamil Nadu	7
22	Telangana	11
23	Tripura	7
24	Uttar Pradesh	4
25	Uttarakhand	2
26	West Bengal	8
	Grand Total	284

As per extant guidelines, the capital cost for setting up the school complex, including hostels and staff quarters etc. has been earmarked as Rs. 12.00 Crore with a provision to go up to Rs.16.00 Crore in hill areas, deserts and islands. The Ministry also provides Rs. 61,500/- per student per year towards recurring cost for these EMRSs.